

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517
(IB)-718(PB)/2018
IA/3698/2020, IA/2215/2023

IN THE MATTER OF:

Punjab National Bank

.....Applicant

Vs.

Dynamic Shells (India) Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 29.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Ms. Sonal Sarda, Ms. Ilma Khan, Advs.
Mr. Nakul Mohta, Mr. Kr. Anurag Singh, Ms. Riya
Dhingra, Mr. Zain Khan, Advs.

For the Liquidator : Mr. Rishi Singhal, Adv.

ORDER

Due to paucity of time, the matter is listed on **07.06.2024**.

**Sd/-
(Court Officer)**